

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. Nos. 473 & 474 of 2015 in DFR No. 2430 of 2014

And

I.A. No. 475 of 2015 in DFR No. 2377 of 2015

Dated: 17th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Kamlesh Lalji Gaglani Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Salim A. Inamdar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1

I.A. No. 475 of 2015 in DFR No. 2377 of 2015

**Harishchandrra Yaswant Govalkar Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tabrez Malawat
Mr. Tushar Nagar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghuvamsy for R-1

ORDER

Heard.

The above two DFR being Nos. 2430 of 2015 & 2377 of 2015 have been filed on behalf of the applicants/appellants. In the former DFR, there are two Interlocutory Applications being No. 473 of 2015 seeking leave to file Appeal and the other one being No. 474 of 2015 for waiver of Court fee and in the latter DFR there is only one I.A.

being no. 475 of 2015. Since both the matters have arisen out of the common order, they will be heard simultaneously. The point of waiver of court fee will be considered only after the disposal of I.A. No. 473 of 2015 seeking leave to file Appeal.

Issue notices of the captioned I.A. to all the respondents returnable within three weeks from today. Reply/objections to the aforementioned I.A. may be filed by the respondents within four weeks from today.

In the meantime, the State Commission shall proceed according to law without being influenced by the fact that Appeal is pending against the said impugned order.

List I.A. No. 473 of 2015 for hearing on **20th January, 2016.**

(T. Munikrishnaiah)
Technical Member
vt/rkt

(Justice Surendra Kumar)
Judicial Member